

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SHIVAM PARIVAR DEVELOPERS
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SHIVAM PARIVAR DEVELOPERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	April 01 st , 2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (Mumbai) under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200MH2005PTC152371
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd Off. Address: 2/13, Siddharth Nagar Part V, Prabhodhan Kridabhavan, Goregaon- W, Mumbai- 400104 Principal Off: 1, 2 nd Floor, Washington Plaza, Behind Ratna Hotel, S. V. Road, Goregaon- W, Mumbai- 400062
6.	Insolvency commencement date in respect of corporate debtor	Hon' NCLT order dated December 13 th , 2019
7.	Estimated date of closure of insolvency resolution process	June 10 th , 2020, being 180 th day from Insolvency Commencement Date
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Paras Khimji Savla Registration No.: IBBI/IPA-001/IP-P00365/2017-2018/10623
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Add: 1004, Level 10. Sunshine Tower, Senapati Bapat Marg, Elphinstone Road, Mumbai- 400013 Email Id: paras@psaindia.net
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Process Specific Add: 505, Rajhans Annex, Above Rajmal Lakhichand Jewellers, Goandevi Road, Thane- 400602 Process Specific Email Id: spdpl.cirp@gmail.com
11.	Last date for submission of claims	December 26 th , 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Neha Rajen Gada 2. Vikram Bhatnagar 3. Pravin R. Navandar
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web Link: https://ibbi.gov.in/home/downloads (b) Physical Address: 505, Rajhans Annex, Above Rajmal Lakhichand Jewellers, Goandevi Road, Thane- 400602

Notice is hereby given that the National Company Law Tribunal (Mumbai Bench) has ordered the commencement of a corporate insolvency resolution process of the SHIVAM PARIVAR DEVELOPERS PRIVATE LIMITED vide order no. CP (IB) No. 702/NCLT/MB/2019 dated on December 13th, 2019.

The creditors of SHIVAM PARIVAR DEVELOPERS PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before December 26th, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: December 14th, 2019
Place: Thane

PARAS KHIIMJI SAVLA
Insolvency Professional
No. IBBI/IPA-001/IP-P03365/2017-18/10623
Mr. Paras Khimji Savla
Interim Resolution Professional

In the Matter of Shivam Parivar Developers Private Limited